

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.36600 of 2025**

Arising Out of PS. Case No.-19 Year-2025 Thana- Raghuvanshnagar District- Purnia

Ritesh Kumar @ Ritesh Kumar Mahto @ Ritesh S/O Anmol Mahto @ Amele Mahto @ Amole Mahto Resident of Village- Chahabachcha, Ward No. 05 Matihani, P.O- Mauzampatti, Mathani, P.S- Barhara Kothi, District- Purnia, Bihar- 854203. Aadhar No. 60722045426.

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Suman Dant Singh, Advocate

For the Opposite Party/s : Ms. Asha Kumari, APP

**CORAM: HONOURABLE MR. JUSTICE PARTHA SARTHY
ORAL ORDER**

2 05-06-2025

1. Call for legible photocopy of the case diary and statement of the victim recorded under section 183 BNSS in connection with Raghuvansh Nagar P.S Case no.19 of 2025 from the Court of learned Additional Sessions Judge-VII-cum-Special Court (POCSO), Purnea.

2. Put up this case on 1.7.2025.

(Partha Sarthy, J)

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